

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 201/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> May 2018, 10.30 A.M

Name of the Company	Swastika Steel and Allied Products Pvt.Ltd.-Vs- Benzfab Technologies Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AWABHESH KUMARRAJ  
Adv

operational Creditor

2. S. K. DAN.  
Adv

1. T. K. Das  
Adv.

operational Debtor

2. P. Das  
Adv

opposit party

*Jinan K.R.*  
02.05.18

*M.B. Gosavi*

*M.B. Gosavi*  
02.05.18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the corporate debtor submits that he has filed the reply affidavit at the Registry on 26/04/2018. It is recorded.

In the meanwhile Ld. Counsel appearing for the operational creditor submits that he is filing the rejoinder, Rejoinder is received.

For hearing on admission list it on 10/07/2018.

*Sd*

(M.B. Gosavi)  
Member (J)

*Sd*

(Jinan K.R.)  
Member(J)